

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 4103

TO BE ANSWERED ON DECEMBER 12, 2019

INCLUSION OF BHOPAL UNDER SMART CITY MISSION

NO. 4103. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :

- (a) whether Bhopal city of Madhya Pradesh has been included under the Smart City Mission;**
- (b) if so, the details of the Detailed Project Report (DPR) in this regard and the amount of budget released during the last four years;**
- (c) whether the utilisation certificate supported by audited statement of report of the said budget has been received and if so, the details thereof; and**
- (d) whether the proposal to modify the sanctioned DPR of Bhopal smart city has been received and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (c) Yes, Sir. The City of Bhopal was selected to be developed as Smart City in Round-I in January, 2016. For the Smart City of Bhopal, the Government of India have released Rs. 490 crore to the State Government of Madhya Pradesh out of which the State has transferred Rs. 360.28 crore to Bhopal Smart City. As against the requirement of contributing matching share, the State Government of Madhya Pradesh has released Rs. 200 crore to the Bhopal Smart City and as on 29th November, 2019, the Bhopal Smart City has reported utilization of Rs. 392 crore.

(d) The Smart Cities Mission has not received any proposal for modifying the SCP of Bhopal Smart City.
